## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/91/2016

NAME OF THE PETITIONER(S) : K. Beena

NAME OF THE RESPONDENT(S) : M/s K.S. HOTELS & BUILDERS PVT LTD

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. PAKESH

petetimes

COUNSEL FOR RESPORS.

## **ORDER**

Shri Rakesh, Counsel representing senior counsel Shri PL. Narayanan for petitioner present. Counsel for respondents Shri R. Venkataraman present. Common order in relation to Company petitions, i.e. TCP 89/2016, TCP 90/2016, TCP 91/2016 and TCP 92/2016 is pronounced in the open court. The files may be consigned to record after due completion.

(Ch. Md.Sharief Tarig) Member (Judicial)